



* IN THE HIGH COURT OF DELHI AT NEW DELHI

Decided on: 08.07.2014

+ ITA 328/2014, C.M. NO. 10528/2014
+ ITA 329/2014
+ ITA 330/2014, C.M. NO. 10641/2014
+ ITA 332/2014, C.M. NO. 10690/2014

COMMISSIONER OF INCOME TAX-III Appellant

Versus

DIMENSION APPARELS PVT. LTD. Respondent
Through : Ms. Suruchii Aggarwal, Sr. Standing
Counsel for the revenue.
None on behalf of the respondent.

CORAM:
HON'BLE MR. JUSTICE S. RAVINDRA BHAT
HON'BLE MR. JUSTICE VIBHU BAKHRU

MR. JUSTICE S. RAVINDRA BHAT (OPEN COURT)

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For detailed judgment, the decision dated 08.07.2014 in ITA
327/2014 may be referred to.

S. RAVINDRA BHAT
(JUDGE)

VIBHU BAKHRU
(JUDGE)

JULY 08, 2014